

# ORISSA HIGH COURT

## FILING REPORT AS ON :05/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/38854/2024	NANDINI SWAIN VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
2	D-BLAPL/26998/2024	BADAL GOUDA VS STATE OF ODISHA	MANOJ PATTNAIK VS	SURADA /88 /2023 () //	AOR20220003096C202400011
3	D-BLAPL/27000/2024	SANJAYA PARICHHA VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /68 /2024 () //	
4	D-BLAPL/27003/2024	SANJAY SAMAL VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	/ /0 () //	
5	D-BLAPL/27004/2024	MANAS KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHODWAR /347 /2024 () //	
6	D-BLAPL/27008/2024	KAMESH SAHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR TOWN /118 /2024 () //	
7	D-BLAPL/27010/2024	SOVAGINI @ SOUVAGINI RATH @ SOUBHAGINI RATH VS STATE OF ODISHA	HEMENDRA KUMAR MOHAPATRO VS	KANPUR /152 /2023 () //	
8	D-BLAPL/27012/2024	RAM CHARAN GOPE VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BELPAHAR /110 /2024 () //	
9	D-BLAPL/27021/2024	MANOJ PATIKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /253 /2024 () //	
10	D-BLAPL/27022/2024	CHANDAN UIKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /251 /2024 () //	
11	D-BLAPL/27023/2024	SUBHRANSU PARIDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CUTTACK SADAR /740 /2023 () //	

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12	D-BLAPL/27024/2024	SUBHRANSU PARIDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CUTTACK SADAR /752 /2023 () //	
13	D-BLAPL/27025/2024	CHHABI @ CHHABILA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 () //	
14	D-BLAPL/27026/2024	DEEPAK BEHERA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PARLAKHEMUNDI /232 /2024 () //	
15	D-BLAPL/27027/2024	SARATHI NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	KHURDA MODEL /448 /2023 () //	
16	D-BLAPL/27029/2024	ROSHAN KUMAR CHOUDHURY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TANGI /115 /2024 () //	
17	D-BLAPL/27031/2024	SANATAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /333 /2024 () //	
18	D-BLAPL/27032/2024	NIRANJAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
19	D-BLAPL/27035/2024	DIGESWAR SHORI @ DIGESHWAR SHORI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	ASKA /515 /2024 () //	
20	D-BLAPL/27038/2024	GOVINDA @ SIBU MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /253 /2024 () //	
21	D-BLAPL/27042/2024	BULU MADKAMI @ BULLU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /266 /2023 () //	
22	D-BLAPL/27043/2024	MANOJ KUMAR UPADHYAYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CDA-II /52 /2024 () //	
23	D-BLAPL/27044/2024	SUBRAT SAHOO @ LALU	JUGALA KISHORE PANDA	GOPALPRASAD /212 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27045/2024	MANOJ KUMAR UPADHYAYA	JUGALA KISHORE PANDA	CDA-II /45 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27046/2024	BALA NAIK @ AJAYA NAIK	PRADIPTA BEURA	ATHGARH /229 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27047/2024	MANOJ KUMAR UPADHYAYA	JUGALA KISHORE PANDA	MARKAT NAGAR /74 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27048/2024	PAPUNI @ BIJAYA KUMAR BARIK @ BIJAYA BARIKDEEPAK KU SAHOO		MAHAKALPARA /180 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27056/2024	SAMIR NAYAK @ SAMEER NAYAK	PRAMOD KUMAR NIGAM	BANAPUR P.S. /290 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27059/2024	KALANDI BHOI	AKSHAYA KUMAR SUBUDHI	BALIPATNA /160 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27062/2024	BABUNA NATH @ NUTAN NATH	BHOJARAJ SETH	GURUDIJHATIA /105 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27065/2024	MADHAB SWAIN	DEBASHIS ROURAY	GANGAPUR (ASKA) /306 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27069/2024	PRINCE KUMAR	JULU KHANSAMA	RAIRAKHOL /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27073/2024	SOUMYA RANJAN MAHARANA	M BALAJI RAO	//	AOR20220004456C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27078/2024	SHAIKH RAFIQ @ DHADU	AMITAV TRIPATHY	JANKIA P.S. /281 /2024	
		VS	VS	()	

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35	D-BLAPL/27080/2024	STATE OF ODISHA MANAS BEHERA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /171 /2024 ()	
36	D-BLAPL/27081/2024	STATE OF ODISHA PRAVAKAR PRUSTY VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /285 /2024 ()	
37	D-BLAPL/27085/2024	STATE OF ODISHA NAMITA KELET VS	BIRAJA PRASAD NANDA VS	// RAYAGADA G.R.P. /47 /2024 ()	
38	D-BLAPL/27093/2024	STATE OF ODISHA NIRANJAN PALEI VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /459 /2024 ()	
39	D-BLAPL/27094/2024	STATE OF ODISHA BISWAJIT BHOI VS	BHARAT BHUSAN ROURAY VS	// TALCHER TOWN /518 /2024 ()	
40	D-BLAPL/27102/2024	STATE OF ODISHA NIRAKAR BEHERA VS	MANORANJAN DAS VS	// TANGI (KHURDA) /547 /2024 ()	
41	D-BLAPL/27103/2024	STATE OF ODISHA MANOJ KUMAR SAHU VS	MANORANJAN DAS VS	// SATYABADI /363 /2022 ()	
42	D-CMAPL/38865/2024	STATE OF ODISHA SUBASH SETHI VS	ADV. VS	// // ()	
43	D-CMP/38777/2024	HARAPRIYA NANDA RADHA BEHERA VS	PRASANTA KUMAR NANDA VS	// // ()	
44	D-CMP/38793/2024	UDAYANATH BEHERA SABITA PANDEY VS	BYOMOKESH SAHOO VS	// // ()	
45	D-CMP/38809/2024	RAMESWARI PRUSETH BIRANCHI PRASAD PATEL VS	TRILOCHAN NANDA VS	// // ()	
		MENA @ INDRAMANI PATEL		//	

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46	D-CONTC/38786/2024	SUSHILA MAHARANA VS ARAVIND AGARWAL,COMM. CUM SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()	AOR20230000010C202400108
47	D-CONTC/38818/2024	BIKALI CHARAN SWAIN VS SUDHANSU MOHAN SAMAL, IAS	ADV. VS	// ()	
48	D-CONTC/38820/2024	LAXMAN HARIJAN VS V.KEERTHI VASAN, IAS	ADV. VS	// ()	
49	D-CONTC/38821/2024	REHANA BEGUM VS SJ. RAJESH PRABHAKAR PATIL, IAS	SANJIB KUMAR SAHU VS	// ()	
50	D-CONTC/38825/2024	ASHOK KUMAR PATTANAİK VS BISKESHAN DEHURY, OAS	ADV. VS	// ()	
51	D-CONTC/38845/2024	SANMANI KUMBHAR @ SANAMANI BICHHI VS BRIJESH KUMAR RAI, IPS	KULDEEP MOHANTY VS	// ()	
52	D-CONTC/38856/2024	GAJENDRA DAS VS DILIP ROU TRAI, IAS	ADV. VS	// ()	
53	D-CONTC/38858/2024	RATIKANTA MOHANTA VS MAHENDRA NATH SAMAL, CEO, MAYURBHANJ	ADV. VS	// ()	
54	D-CONTC/38860/2024	BINOD CHANDRA ROUT VS ASHUTOSH KULKARNI, ADM, SUNDARGARH	AMBIKA PRASAD RAY VS	// ()	
55	D-CRLA/27072/2024	PRASANTA KAMELA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	OLATPUR /89 /2016 ()	
56	D-CRLMC/27006/2024	KUNA JENA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /1 /2018 ()	AOR20220003344C202400004
57	D-CRLMC/27007/2024	SANGRAM KESHARI PRADHAN	TRILOCHAN PANIGRAHI	KRUSHNA PRASAD /18 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/27013/2024	SATISH JHARIA@SATISH KUMAR JHARIA	BRAJA KISHOR PANDA	KOMNA PS /184 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/27017/2024	DEBENDRA KUMAR JAIN@DEBENDRA JAIN	PRATAP KUMAR NAYAK	KOMNA PS /104 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/27019/2024	SK. BAHARUDDIN	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		MASUDA TASRIM		//	
61	D-CRLMC/27037/2024	SUBODH SAHU	JAYANTA KUMAR MAJHI	BALIAPAL /204 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/27050/2024	SASHI NAIK@SASMITA NAIK	DEEPAK KU SAHOO	ANGUL TOWN /81 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/27055/2024	BADAL @ SANGARAM BEURA @ BEHERA	DEBASHIS MITRA	DHARMASALA /420 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/27060/2024	PANCHUNATH MALUA	PARTHA SARATHI NAYAK	BANARAPAL /79 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/27071/2024	SUBHASISH BISWAL	SATYA RANJAN MULIA	CUTTACK VIGILANCE /14 /1992	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
66	D-CRLMC/27075/2024	BASANTI LENKA	GOPINATH MISHRA	DHARMASALA /456 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/27076/2024	URBASHI DASH	VIVEKANANDA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/27082/2024	SAHANA PARWIN	MANORANJAN MISHRA	/ /0	
		VS	VS	()	

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69	D-CRLMC/27083/2024	S.K.MANWAR TUKUNA @ PRABIN KUMAR DAS VS STATE OF ODISHA	GURU PRASAD BEHERA VS	// BALASORE TOWN /123 /2003 ()	AOR20220000925C202400071
70	D-CRLMC/27095/2024	RATHA PUNJI VS STATE OF ODISHA	DURGA PRASAD SANGRAMJIT MALLICK VS	// TUREIKELA /10 /2015 ()	AOD20240000510C202400004
71	D-CRLMP/27005/2024	KRUSHNA PRASAD NAYAK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// / /0 ()	
72	D-CRLMP/27009/2024	GOPABANDHU DASH VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// AIR FIELD P.S. /294 /2018 ()	
73	D-CRLMP/27061/2024	AJAYA KUMAR SAMAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// DHARMASALA /547 /2024 ()	AOR20220001297C202400050
74	D-CRLMP/27063/2024	ANVESHA MISHRA VS STATE OF ODISHA	ANVESHA MISHRA VS	// PURI TOWN /72 /2024 ()	AOR20220001388C202400001
75	D-CRLMP/27064/2024	SUKANTI KANDI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// GOP /199 /2024 ()	AOR20220001297C202400051
76	D-CRLMP/27068/2024	GIRIDURGA HOMES TRUST, BBSR VS STATE OF ODISHA	LINGARAJ SARANGI VS	// / /0 ()	
77	D-CRLREV/27074/2024	SURYAKANTA NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	// TALCHER TOWN /635 /2024 ()	
78	D-CRLREV/27079/2024	NITHONIEL NAYAK VS MIMANSA SINHA	RAMDAS ACHARY VS	// / /0 ()	
79	D-CRLREV/27099/2024	LAXMI DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// GOSANINUAGAM /57 /2010 ()	

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80	D-FAO/38752/2024	ASHA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
81	D-FAO/38755/2024	PAMILA KURMI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
82	D-FAO/38757/2024	CHARKE SHAW VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
83	D-MACA/38795/2024	SARADA PRASAD @ SARADA PARIDA VS SISIR PARIDA	AKSHAYA KUMAR MOHAPATRA VS	// 0 //	
84	D-MACA/38806/2024	SANTOSHI NAYAK VS DAYADAN SAGARIA	T.N. MURTY VS	// 0 //	AOR20220002995C202400085
85	D-MACA/38828/2024	D.M.,NATIONAL INSURANCE CO.LTD., SAMBALPUR VS SUPHALA DASH	MAHITOSH SINHA VS	// 0 //	
86	D-MACA/38830/2024	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS SNEHALATA PANDA	MANITOSH SINHA VS	// 0 //	
87	D-MACA/38833/2024	BAIDI NAIK VS ILLA VENKATA RAMANA	RAMESH CHANDRA PRADHAN VS	// 0 //	
88	D-MATA/38870/2024	KAMALAKANTA BEHERA VS SMRUTIPRAVA SAHU	NIRANJAN LENKA VS	// 0 //	
89	D-RPFAM/38778/2024	BISHNU BISOYI VS SAROJINI SWAIN@BISOYI	RAJIB LOCHAN PATTNAIK VS	// 0 //	
90	D-RPFAM/38799/2024	SAMARENDRA SAHOO VS URJITA MOHANTY	H.V.B.R.K.DORA VS	// 0 //	
91	D-RSA/38780/2024	DEBADATTA MAHAPATRA	SAROJ KUMAR PADHY	//	

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		VS	VS	()	
		SUSHMA DASH		//	
92	D-RVWPET/38812/2024	PABITRA MOHAN NAYAK	BAMADEV BARAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-TRP(C)/38859/2024	PRIYANKA SETHI	HEMANTA KUMAR MOHANTA	//	
		VS	VS	()	
		GANESWAR SETHI		//	
94	D-TRPCRL/27014/2024	SURENDRA KUMAR GANTAYAT	SONITA BISWAL	MARKAT NAGAR /207 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-TRPCRL/27016/2024	PRABHAT KUMAR SAHU	BIJAY KUMAR BEHERA	SAMBALPUR VIGILANCE /116 /2015	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
96	D-WA/38749/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000200C202400030
		VS	VS	()	
		SANATAN PRUSTY		//	
97	D-WA/38751/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000172C202400112
		VS	VS	()	
		BHUTESH CHANDRA NANDA		//	
98	D-WA/38753/2024	STATE OF ODISHA	SAROJ KANTA SAMAL. A.G.A.	//	LOD20240000200C202400031
		VS	VS	()	
		RAMA CHANDRA JENA		//	
99	D-WA/38754/2024	PRINCIPAL SECY, ST AND SC DEVELOPMENT, M AND B, BARKER ROAD, CUTTACK, ODISHA.	BIPLAB MOHANTY, A.G.A.	//	LOD20240000194C202400061
		VS	VS	()	
		VENKETESWAR PRAHARAJ		//	
100	D-WA/38756/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	//	LOD20240000194C202400062
		VS	VS	()	
		NIRUPAMA MISHRA		//	
101	D-WA/38759/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY,A.S.C	//	LOD20240000172C202400113
		VS	VS	()	
		SUSHILA PRADHAN		//	
102	D-WA/38779/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//	LOD20240000172C202400114
		VS	VS	()	

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103	D-WA/38787/2024	CHHABINDRA KUMAR BALIYARSINGH STATE OF ODISHA VS SASMITA NANDA	DEBASIS MOHAPATRA,A.S.C VS	// // ()	LOD20240000200C202400032
104	D-WA/38788/2024	STATE OF ODISHA VS KISHORE MOHAN PANDA	DEBASIS MOHAPATRA,A.S.C VS	// // ()	LOD20240000194C202400063
105	D-WA/38801/2024	SHIVADATTA TRIPATHY VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// // ()	
106	D-WA/38866/2024	SRIHARSA MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()	
107	D-WA/38872/2024	SASHIKALA PANIGRAHI VS BIJAYANI SAMAL	BHASKAR CHANDRA PANDA VS	// // ()	
108	D-WA/38873/2024	SASHIKALA PANIGRAHI VS BIJAYINI SAMAL	BHASKAR CHANDRA PANDA VS	// // ()	
109	D-WP(C)/38747/2024	SURESH CHANDRA PADHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// // ()	AOR20220001789C202400026
110	D-WP(C)/38748/2024	M/S. SHREE SHYAMJEE CONSTRUCTIONS PVT LTD. VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202400043
111	D-WP(C)/38750/2024 WP(C)/22319/2024	CHANDRAPRAVA DEI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// // ()	
112	D-WP(C)/38758/2024	CANARA BANK, GOMARDIH BRANCH, SUNDARGARH VS PANKAJ SAHOO	SUBRAT MISRA VS	// // ()	
113	D-WP(C)/38760/2024	KASTURI DIXIT VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// // ()	AOR20220000226C202400003

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114	D-WP(C)/38761/2024	JUDHISTHIR ROUTRAY VS UTTAM BEWA	BANSHIDHAR BAUG VS	// 0 //	AOD20240000783C202400015
115	D-WP(C)/38762/2024 WP(C)/22418/2024	SUBHARALIN PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
116	D-WP(C)/38763/2024	SAROJINI DANDSENA VS MAHANADI COAL FIELD LTD	SISIR DAS VS	// 0 //	
117	D-WP(C)/38764/2024	RABI KUMAR PRADHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //	
118	D-WP(C)/38765/2024	A.JANARDAN REDDY VS STATE OF ODISHA	RAKESH RANJAN DASH VS	// 0 //	
119	D-WP(C)/38766/2024	SAMARENDRA KUMAR MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
120	D-WP(C)/38767/2024	SASADHARA MISHRA @ PAGAL MISHRA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	// 0 //	
121	D-WP(C)/38768/2024 WP(C)/22420/2024	ALOK KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
122	D-WP(C)/38769/2024	RUMA BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
123	D-WP(C)/38770/2024	NITYANANDA BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
124	D-WP(C)/38771/2024	HRUSHIKESH ROUTRAY VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400069
125	D-WP(C)/38772/2024	DEBA NARAYAN MISHRA	KRISHNA CHANDRA SAHU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/22393/2024	VS STATE OF ODISHA	VS	() //	
126	D-WP(C)/38773/2024	JANMEJAYA KUMAR SINGH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()	AOD20240000311C202400002
127	D-WP(C)/38774/2024	LAXMIDHAR PANDA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// ()	
128	D-WP(C)/38775/2024	RAJ KISHROE BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// ()	
129	D-WP(C)/38776/2024	DHYANARANJAN SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// ()	
130	D-WP(C)/38781/2024 WP(C)/22408/2024	CHINMAYANANDA TRIPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	
131	D-WP(C)/38782/2024	PREMANANDA CHHURA VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()	
132	D-WP(C)/38783/2024	BATA KRUSHNA OJHA VS STATE OF ORISSA	NIRANJAN LENKA VS	// ()	
133	D-WP(C)/38784/2024	BIKASH KUMAR DALEI VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()	
134	D-WP(C)/38785/2024	BIJAY BARLA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// ()	
135	D-WP(C)/38789/2024	NATABAR BINDHANI VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// ()	
136	D-WP(C)/38790/2024	KAMAL GUPTA @ KAMAL KUMAR GUPTA VS	SAILABALA JENA VS	// ()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/38791/2024	UNION OF INDIA HRUDAYANANDA PRADHAN VS	SAILABALA JENA VS	// // 0	
138	D-WP(C)/38792/2024	UNION OF INDIA NARAD @ NARADA SAHU VS	SAILABALA JENA VS	// // 0	
139	D-WP(C)/38794/2024	UNION OF INDIA RANJAN KUMAR BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
140	D-WP(C)/38796/2024	STATE OF ODISHA MAKAR CHANDRA SAHU VS	DIPTI RANJAN BHOKTA VS	// // 0	
141	D-WP(C)/38797/2024	UTKL UNIVERSITY, BBSR KUNDAN GUPTA VS	SAILABALA JENA VS	// // 0	
142	D-WP(C)/38798/2024 WP(C)/22426/2024	UNION OF INDIA NIRANJAN BHOLA VS	LAMBODAR PRADHAN VS	// // 0	
143	D-WP(C)/38800/2024	STATE OF ODISHA RAJENDRA NARAYAN SAHOO VS	RANJIT SAMAL VS	// // 0	
144	D-WP(C)/38802/2024	STATE OF ODISHA SWAPNA RANI MOHANTY VS	RAMESH CHANDRA SWAIN VS	// // 0	
145	D-WP(C)/38803/2024 WP(C)/22427/2024	SENIOR ACCOUNTS OFFICER PRAVAT KUMAR PADHI VS	SUSHANTA KUMAR MISHRA VS	// // 0	
146	D-WP(C)/38804/2024	STATE OF ODISHA GAYATRI INSTITUTE OF ENGINEERING AND TECHNOLOGY VS	SURY KANTA MISHRA VS	// // 0	
147	D-WP(C)/38805/2024	STATE OF ODISHA PRABHU PRASAD GADNAYAK VS	BIKRAM KESHARI MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :05/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
148	D-WP(C)/38807/2024	KISHORE CHANDRA BAIDYA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
149	D-WP(C)/38808/2024	TAMANNA TIWARY VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
150	D-WP(C)/38810/2024	GIRIJA SHANKAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
151	D-WP(C)/38811/2024	SUJIT KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
152	D-WP(C)/38813/2024	DEEPAK KUMAR SHARMA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
153	D-WP(C)/38814/2024	PURNA CHANDRA MURMU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
154	D-WP(C)/38815/2024	PITABASA BEHERA VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
155	D-WP(C)/38816/2024	ANTARYAMI TRIPATHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
156	D-WP(C)/38817/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
157	D-WP(C)/38819/2024	M/S BHAGWATI PROJECTS, SUNDERGARH VS MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR	SASWAT KUMAR ACHARYA VS	// 0 //	
158	D-WP(C)/38822/2024	SATYA RANJAN MOHARANA VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
159	D-WP(C)/38823/2024	JATINDRA KUMAR PARIDA	DURGA PRASAD PRADHAN	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/38824/2024	HAREKRISHNA MEHER	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/38826/2024	AJAY KUMAR PRADHAN	KARUNAKAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/38827/2024	SAROJ KUMAR MAJHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI		//	
163	D-WP(C)/38829/2024	ABHAYA KUMAR PARIDA	KAILASH CHANDRA KAR	//	
		VS	VS	0	
		BIDYADHAR PARIDA		//	
164	D-WP(C)/38831/2024	MANIK PEDDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
165	D-WP(C)/38832/2024	DR. DHANURJAY PRADHAN	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/38834/2024	BADRINARAYAN TRIPATHY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/38835/2024	SUBRATA NARAYAN DAS	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/38836/2024	JITENDRA KUMAR NAYAK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/38837/2024	CHINMAYEE BEHERA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
170	D-WP(C)/38838/2024	V. TARAKANADHAN	KAILASH CHANDRA MISHRA	//	AOR20230000698C202400013
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/38839/2024	STATE OF ODISHA DR.KRUSHNA BALLAV BARIK VS	SUBHADUTTA ROUSTRAY VS	// // 0	
172	D-WP(C)/38840/2024	STATE OF ODISHA SULOCHANA SAHOO VS	SUBHADUTTA ROUSTRAY VS	// // 0	
173	D-WP(C)/38841/2024	STATE OF ORISSA DR.PRASANTA KUMAR PATEL VS	SUBHADUTTA ROUSTRAY VS	// // 0	
174	D-WP(C)/38842/2024	STATE OF ODISHA DR.ANANTA CHARAN SAHU VS	SUBHADUTTA ROUSTRAY VS	// // 0	
175	D-WP(C)/38843/2024	STATE OF ODISHA SUBHADRA BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
176	D-WP(C)/38844/2024	STATE OF ORISSA ANANTA NARAYAN PATI VS	RUDRA MADHAB BISWAL VS	// // 0	AOR20230000358C202400004
177	D-WP(C)/38846/2024	CONTROLLER OF EXAMINATION COUNCIL OF HIGHER SECONDARY EDUCATION,BHUBANESWAR DR.GOPAL CHANDRA BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
178	D-WP(C)/38847/2024	STATE OF ODISHA MANOJ KHADIA VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
179	D-WP(C)/38848/2024	STATE OF ODISHA BIDYUTLATA BISWAL VS	SUBHADUTTA ROUSTRAY VS	// // 0	
180	D-WP(C)/38849/2024	STATE OF ODISHA BIKRAM BARIKA VS	PRABIR KUMAR RAY VS	// // 0	
181	D-WP(C)/38850/2024	STATE OF ODISHA TEJRAJ PANDA VS	LAXMIKANTA MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :05/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
182	D-WP(C)/38851/2024	BIJAYA KUMAR LENKA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //	
183	D-WP(C)/38852/2024	GODABARI PADHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
184	D-WP(C)/38853/2024	HARIHAR CHOUDHURY VS STATE OF ODISHA	PAJATI KISHORE MOHANTY VS	// 0 //	
185	D-WP(C)/38855/2024	BASANTI LAKRA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
186	D-WP(C)/38857/2024	RANJIT KUMAR BHATTACHARYA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
187	D-WP(C)/38861/2024	PRATIMA MISHRA VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //	
188	D-WP(C)/38862/2024	RAMESH RAUT @ RAMESH KUMAR RAUT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
189	D-WP(C)/38863/2024	AKSHYA KUMAR ROUT VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //	
190	D-WP(C)/38864/2024	SUSHIL KUMAR PANIGRAHI VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
191	D-WP(C)/38867/2024	GOVERNING BODY OF HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
192	D-WP(C)/38868/2024	JHADESWAR PRADHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
193	D-WP(C)/38869/2024	AHALYA DEVI	SAMEER KUMAR DAS	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/38871/2024	BANAMALI DAS	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/26999/2024	MANOJ PRADHAN	SUSANTA KUMAR SAHU	ATTABIRA /296 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/27001/2024	AJAY KUMAR PRADHAN @ BRUNDABAN	SAROJ KUMAR DASH	JANKIA P.S. /285 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/27002/2024	MANOJ PRADHAN	SUSANTA KUMAR SAHU	ATTABIRA /277 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/27011/2024	SATRUJIT PATTNAIK	SUSHANTA KUMAR PRADHAN	BHAWANIPATNA TOWN /294 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/27015/2024	CHINMAY BEHERA	SONALI ROUT	BADAGODA P.S. /582 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/27018/2024	SIBARAM GOCHHAYAT	ASUTOSH TRIPATHY	BANTALA /252 /2024	AOR20220001648C202400051
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/27020/2024	KAMA PATRA	MANAS RANJAN PATRA	DHENKANAL SADAR /680 /2024	AOR20220001599C202400014
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/27028/2024	KALIM UDDIN KHAN	CHHABI BEHERA	LAXMISAGAR P.S. /471 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/27030/2024	DIBYOJYOTI PATRA @ SANAKALIA	AMULYA RATNA PANDA	SAHADEV KHUNTA /304 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/27033/2024	KANHEI @ GAJENDRA DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /260 /2024	
		VS	VS	()	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/27034/2024	STATE OF ODISHA SIDHESWAR PRADHAN VS	ABHISIDDHANTA SAHOO VS	// JODAPADAR /167 /2024 ()	AOR20220000014C202400039
206	D-ABLAPL/27036/2024	STATE OF ODISHA PADMALOCHAN PATRA VS	JAYANTA KUMAR MAJHI VS	// NANDIPADA /238 /2024 ()	
207	D-ABLAPL/27039/2024	STATE OF ODISHA SUDARSAN NAYAK VS	UMAKANTA BARIK VS	// KEONJHAR SADAR /309 /2024 ()	
208	D-ABLAPL/27040/2024	STATE OF ODISHA GOPINATH SAHOO VS	PRAKASH KUMAR MISHRA VS	// NIHALPRASAD /65 /2024 ()	
209	D-ABLAPL/27041/2024	STATE OF ODISHA DILLIP KUMAR MISHRA VS	UMAKANTA BARIK VS	// KHANDAPARA /189 /2024 ()	
210	D-ABLAPL/27049/2024	STATE OF ODISHA SUMAN KUMAR BARIK VS	BISHNU PRASAD PRADHAN VS	// AIR FIELD P.S. /238 /2024 ()	
211	D-ABLAPL/27051/2024	STATE OF ODISHA DIBYA LOCHAN DASH VS	SURYAKANTA DWIBEDI VS	// BALASORE VIGILANCE /30 /2023 ()	
212	D-ABLAPL/27052/2024	STATE OF ODISHA(VIG.) SHIBA PRASAD JENA @ SIBA JENA VS	SURYAKANTA DWIBEDI VS	// FATEGARH /208 /2024 ()	
213	D-ABLAPL/27053/2024	STATE OF ODISHA LANDA SAHU @ SUBASH CHANDRA SAHU VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /134 /2024 ()	
214	D-ABLAPL/27054/2024	STATE OF ODISHA PANCHU BARIK VS	ACHYUTANANDA PATTANAIAK VS	// JANKIA P.S. /265 /2024 ()	
215	D-ABLAPL/27057/2024	STATE OF ODISHA SUDHIR MALIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// NIKIRAI /238 /2024 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :05/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/27058/2024	RAVI SANKAR SHARMA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /459 /2023 () //	
217	D-ABLAPL/27066/2024	SAMBHU @ SAMBHUNATH DAS VS STATE OF ODISHA	LINGARAJ SARANGI VS	KHURDA MODEL /307 /2024 () //	
218	D-ABLAPL/27067/2024	BIKI PUROHITA @ ABINASH PUROHIT VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /205 /2024 () //	
219	D-ABLAPL/27070/2024	ASUTOSH PRADHAN @ SONU VS STATE OF ODISHA	BHABANI SAMAL VS	CHANDRASEKHARPUR /131 /2024 () //	
220	D-ABLAPL/27077/2024	SAGAR NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /489 /2024 () //	
221	D-ABLAPL/27084/2024	SULOCHANA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
222	D-ABLAPL/27086/2024	G. NABIN KUMAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
223	D-ABLAPL/27087/2024	MOHAMMAD OSIM AKRAM @ MD OSIM AKRAM VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHAMNAGAR /127 /2024 () //	
224	D-ABLAPL/27088/2024	PURUSOTTAM BEJ VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
225	D-ABLAPL/27089/2024	SHAHEEN YASMIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHAMNAGAR /127 /2024 () //	
226	D-ABLAPL/27090/2024	NAGENDRA NATH NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
227	D-ABLAPL/27091/2024	MIR TASAWAR ALI @ MIR TASWAR	BISWABHUSAN DAS	KRUSHANANDAPUR /88 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-ABLAPL/27092/2024	STATE OF ODISHA MANABHANJAN BEHERA	PRASANNA KUMAR PANDA	// / /0	
		VS	VS	()	
229	D-ABLAPL/27096/2024	STATE OF ODISHA HARI SWAIN @ HARIHAR	SUSANTA KUMAR LENKA	// INFOVALLY UPD BHUBANESWAR /224 /2024	
		VS	VS	()	
230	D-ABLAPL/27097/2024	STATE OF ODISHA JITU BALIARSINGH @ JITENDRA BALIARSINGH	AMLAN SHAKTI PAUL	// KHURDA SADAR /175 /2024	
		VS	VS	()	
231	D-ABLAPL/27098/2024	STATE OF ODISHA SUNIL KUMAR PRADHAN @ SURYA @ SURJYA HATAKILANISHAKTI PAUL	AMLAN SHAKTI PAUL	// KHURDA SADAR /175 /2024	
		VS	VS	()	
232	D-ABLAPL/27100/2024	STATE OF ODISHA NARENDRA KUMAR CHAMPATI	AMLAN SHAKTI PAUL	// KHURDA SADAR /188 /2024	
		VS	VS	()	
233	D-ABLAPL/27101/2024	STATE OF ODISHA BIJAYA KUMAR SAMAL	MANORANJAN DAS	// / /0	
		VS	VS	()	
234	D-ABLAPL/27104/2024	STATE OF ODISHA RABINARAYAN NAYAK	SURYAKANTA DASH	// / /0	
		VS	VS	()	
235	D-ABLAPL/27105/2024	STATE OF ODISHA SK. AMIRUL	PARTHA SARATHI DAS	// JASHIPUR /339 /2023	AOD20240000364C202400032
		VS	VS	()	
236	D-ABLAPL/27106/2024	STATE OF ODISHA BALARAM SAHOO	KHUSBU PANIGRAHI	// SABARANG /221 /2024	AOR20220002787C202400121
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :05/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/38854/2024 ARBA/ /	NANDINI SWAIN MP	AJIT KUMAR MOHANTY	25/2024
2	D-ARBA/35043/2024 ARBA/ /	JHARANA SAHOO MP	AJIT KUMAR MOHANTY	26/2024
3	D-OTAPL/37909/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	TESH KURUMTI SATAPATHY, SR. S.C. OF GST, CX AND CUSTOMS	108/2024
4	D-TRP(C)/3794/2024 TRP(C)/17/2024	SARALA DIGAL MP	SURYAKANTA DWIBEDI	278/2024
5	D-TRP(C)/38859/2024 TRP(C)/ /	PRIYANKA SETHI MP	HEMANTA KUMAR MOHANTA	279/2024
6	D-RVWPET/38812/2024 RVWPET/ /	PABITRA MOHAN NAYAK MP	BAMADEV BARAL	313/2024
7	D-RPFAM/38778/2024 RPFAM/ /	BISHNU BISOYI MP	RAJIB LOCHAN PATTNAIK	386/2024
8	D-RPFAM/38778/2024 RPFAM/ /	BISHNU BISOYI MP	RAJIB LOCHAN PATTNAIK	387/2024
9	D-RPFAM/38799/2024 RPFAM/ /	SAMARENDRA SAHOO MP	H.V.B.R.K.DORA	388/2024
10	D-MATA/33932/2024 MATA/ /	DEBASIS SAHOO MP	PRAVASHA PUJAREE PARIDA	411/2024
11	D-MATA/133/2018 MATA/133/2018	SUMAN GANTAIT MP	MR.DEEPAK KU.MOHAPATRA, M/S.ASHOK KU. SARANGI, P.SARANGI	412/2024
12	D-MATA/38870/2024 MATA/ /	KAMALAKANTA BEHERA MP	NIRANJAN LENKA	413/2024
13	D-FAO/38755/2024 FAO/ /	PAMILA KURMI MP	SATYABAN SAHOO	787/2024
14	D-FAO/38757/2024 FAO/ /	CHARKE SHAW MP	SATYABAN SAHOO	788/2024
15	D-FAO/389/2022 FAO/389/2022	GOVERNING BODY OF GANDHI MAHAVIDYALAYA, MP	SPANATHI, ROURKELA 4	789/2024
16	D-FAO/389/2022 FAO/389/2022	GOVERNING BODY OF GANDHI MAHAVIDYALAYA, MP	SPANATHI, ROURKELA 4	790/2024
17	D-FAO/389/2022 FAO/389/2022	GOVERNING BODY OF GANDHI MAHAVIDYALAYA, MP	SPANATHI, ROURKELA 4	791/2024
18	D-CRLREV/25660/2024 CRLREV/481/2024	JOGENDRA KUMBHAR MP	BHOJARAJ SETHI	792/2024
19	D-FAO/35030/2024 FAO/ /	D.M.,UNITED INDIA INSURANCE CO.LTD., MP	RAMKESH SAHOO	792/2024
20	D-CRLREV/27074/2024 CRLREV/ /	SURYAKANTA NAIK MP	ANIRUDHA DAS	793/2024
21	D-CRLREV/27079/2024 CRLREV/ /	NITHONIEL NAYAK MP	RAMDAS ACHARY	794/2024
22	D-CRLREV/27099/2024 CRLREV/ /	LAXMI DAS MP	JITENDRA SAMANTARAY	795/2024
23	D-CRLREV/27099/2024 CRLREV/ /	LAXMI DAS MP	JITENDRA SAMANTARAY	796/2024
24	D-SA/3/2002 SA/3/2002	KRUSHNAMANI DAS MP	MAHESWAR MOHANTY	809/2024
25	D-SA/3/2002 SA/3/2002	KRUSHNAMANI DAS MP	M/S.R.C.MOHANTY	810/2024
26	D-SA/3/2002	KRUSHNAMANI DAS	M/S.R.C.MOHANTY	

	SA/3/2002	MP		811/2024
27	D-RSA/513/2023	SURYA MIRDHA	KOUSIK ANANDA GURU	
	RSA/513/2023	MP		1043/2024
28	D-RSA/35956/2024	NIRMALA DAS@SAMAL	SOUMYA MISHRA	
	RSA/320/2024	MP		1044/2024
29	D-RSA/440/2018	CHAMPA BEHERA	M/S.AJODHYA RANJAN DASH	
	RSA/440/2018	MP		1045/2024
30	D-RSA/182/2012	REBATI TRIPATHY and OR	MR.MAHESWAR MOHANTY	
	RSA/182/2012	MP		1046/2024
31	D-RSA/99/2002	BABAJI DAS	M/S. MAHADEV MISHRA	
	RSA/99/2002	MP		1047/2024
32	D-RSA/342/2013	SHAMIM AHAMED	M/S.MAHITOSH SINHA	
	RSA/342/2013	MP		1048/2024
33	D-RSA/34688/2024	SUSANTA KUMAR PASAYAT	JAGAJIBAN PRADHAN	
	RSA/ /	MP		1049/2024
34	D-RSA/34688/2024	SUSANTA KUMAR PASAYAT	JAGAJIBAN PRADHAN	
	RSA/ /	MP		1050/2024
35	D-CMP/38777/2024	RADHA BEHERA	PRASANTA KUMAR NANDA	
	CMP/ /	MP		1076/2024
36	D-CMP/14658/2024	SURENDRA PATRA	ABINASH NAYAK	
	CMP/436/2024	MP		1077/2024
37	D-CMP/13860/2024	GEETANJALI JENA	UMA CHARAN MISHRA	
	CMP/341/2024	MP		1078/2024
38	D-CMP/38793/2024	SABITA PANDEY	BYOMOKESH SAHOO	
	CMP/ /	MP		1079/2024
39	D-BLAPL/19370/2024	KISHORE KUMAR SAHU	S.S.RAY (2)	
	BLAPL/6635/2024	MP		1164/2024
40	D-BLAPL/10444/2024	ASHISH SAHA @ ASIT	DEBASIS MISHRA	
	BLAPL/3369/2024	MP		1165/2024
41	D-BLAPL/10441/2024	SANTOSH SAHA	DEBASIS MISHRA	
	BLAPL/3446/2024	MP		1166/2024
42	D-BLAPL/19120/2024	SHAIKH ROHIT	DUSHMANTA SAHOO	
	BLAPL/7240/2024	MP		1167/2024
43	D-BLAPL/12313/2024	ROSHINI BEGUM		
	BLAPL/4030/2024	MP		1168/2024
44	D-BLAPL/27062/2024	BABUNA NATH @ NUTAN NATH	BHOJARAJ SETH	
	BLAPL/ /	MP		1169/2024
45	D-ABLAPL/20418/2024	KALIA @ PINTU JENA		
	ABLAPL/7245/2024	MP		1834/2024
46	D-ABLAPL/11020/2024	MALAY BEJ @ BULA		
	ABLAPL/3931/2024	MP		1835/2024
47	D-ABLAPL/7269/2024	MANOJ DAS		
	ABLAPL/2646/2024	MP		1836/2024
48	D-ABLAPL/24927/2024	PRANAB @ PRANAB KUMAR BHOI		
	ABLAPL/9093/2024	MP		1837/2024
49	D-ABLAPL/24750/2024	DINESH KUMAR BEHERA		
	ABLAPL/8969/2024	MP		1838/2024
50	D-ABLAPL/21893/2024	SK. KALIM		
	ABLAPL/7898/2024	MP		1839/2024
51	D-ABLAPL/14823/2019	AMULYA BAL		
	ABLAPL/14823/2019	MP		1840/2024
52	D-ABLAPL/25379/2024	SUMANTA KUMAR NATH		
	ABLAPL/9241/2024	MP		1841/2024
53	D-ABLAPL/18038/2024	RAJU @ RAJESH KHORA		
	ABLAPL/6369/2024	MP		1842/2024
54	D-ABLAPL/17219/2024	MADHUSUDAN DALABEHERA		
	ABLAPL/6017/2024	MP		1843/2024
55	D-ABLAPL/12524/2024	BIDYAMATI LAKRA		
	ABLAPL/4595/2024	MP		1844/2024
56	D-ABLAPL/16576/2024	SANTOSH KUMAR DAS		
	ABLAPL/5694/2024	MP		1845/2024
57	D-MACA/37421/2024	RABINDRA NAYAK	SUPRIYO RANJAN MAHAPATRA	
	MACA/ /	MP		2062/2024

58	D-MACA/38795/2024 MACA/ /	SARADA PRASAD @ SARADA PARIDA MP	AKSHAYA KUMAR MOHAPATRA	2063/2024
59	D-MACA/37641/2024 MACA/ /	NATIONAL INSURANCE CO.LTD.,CUTTACK MP	KABITA RANJAN PATNAIK	2064/2024
60	D-MACA/35186/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	ROHINI KUMAR TRIPATHY	2065/2024
61	D-MACA/38806/2024 MACA/ /	SANTOSHI NAYAK MP	T.N. MURTY	2066/2024
62	D-MACA/38806/2024 MACA/ /	SANTOSHI NAYAK MP	T.N. MURTY	2067/2024
63	D-MACA/38828/2024 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD., MP	SAMBALPURH SINHA	2068/2024
64	D-MACA/38830/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	CUMTAKKOSH SINHA	2069/2024
65	D-MACA/38833/2024 MACA/ /	BAIDI NAIK MP	RAMESH CHANDRA PRADHAN	2070/2024
66	D-CRLA/1108/2023 CRLA/1108/2023	ARJUN BAGARTY MP	MOHENDRA KUMAR MOHAPATRO	2247/2024
67	D-CRLA/26276/2024 CRLA/ /	ALOK PRAKASH ROUT MP	BIBUDHENDRA KUMAR RATH	2248/2024
68	D-CRLA/399/2017 CRLA/399/2017	RAUSHAN KUMAR MP	M/S.N.K.MOHANTY M/S.D.K.SAHOO G.B.SINGH	2249/2024
69	D-CRLA/11138/2024 CRLA/369/2024	SIMANCHAL CHOWDHURY MP		2250/2024
70	D-CRLA/117/2015 CRLA/117/2015	BATAKRUSHNA KANHAR MP	M/S.MANOJ KUMAR PATI	2251/2024
71	D-CRLA/27072/2024 CRLA/ /	PRASANTA KAMELA MP	RABINDRA NATH PANDA	2252/2024
72	D-CRLA/27072/2024 CRLA/ /	PRASANTA KAMELA MP	RABINDRA NATH PANDA	2253/2024
73	D-CRLMC/27007/2024 CRLMC/ /	SANGRAM KESHARI PRADHAN MP	TRILOCHAN PANIGRAHI	2429/2024
74	D-CRLMC/27007/2024 CRLMC/ /	SANGRAM KESHARI PRADHAN MP	TRILOCHAN PANIGRAHI	2430/2024
75	D-CRLMC/24139/2024 CRLMC/3057/2024	MAHESH NAIK MP		2431/2024
76	D-CRLMC/27017/2024 CRLMC/ /	DEBENDRA KUMAR JAIN@DEBENDRA JAIN MP	PRATAP KUMAR NAYAK	2432/2024
77	D-CRLMC/27082/2024 CRLMC/ /	SAHANA PARWIN MP	MANORANJAN MISHRA	2433/2024
78	D-CRLMC/25130/2024 CRLMC/ /	KARNA NAIK @ KAREN MP	BHARAT BHUSAN ROUTRAY	2434/2024
79	D-CRLMC/27095/2024 CRLMC/ /	RATHA PUNJI MP	DURGA PRASAD SANGRAMJIT MALLICK	2435/2024
80	D-WA/38759/2024 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR MOHANTY,A.S.C	6546/2024
81	D-WA/38759/2024 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR MOHANTY,A.S.C	6547/2024
82	D-WA/38759/2024 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR MOHANTY,A.S.C	6548/2024
83	D-WA/38749/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6549/2024
84	D-WA/38749/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6550/2024
85	D-WA/38749/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6551/2024
86	D-WA/37638/2024 WA/ /	SARADA JAIN MP	SANJIV JOSHI	6552/2024
87	D-WA/38779/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA,A.G.A	6553/2024
88	D-WA/38779/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA,A.G.A	6554/2024
89	D-WA/38779/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	

	WA/ /	MP		6555/2024
90	D-WA/38751/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6556/2024
91	D-WA/38751/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6557/2024
92	D-WA/38751/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6558/2024
93	D-WA/38753/2024	STATE OF ODISHA	SAROJ KANTA SAMAL. A.G.A.	
	WA/ /	MP		6559/2024
94	D-WA/38753/2024	STATE OF ODISHA	SAROJ KANTA SAMAL. A.G.A.	
	WA/ /	MP		6560/2024
95	D-WA/38753/2024	STATE OF ODISHA	SAROJ KANTA SAMAL. A.G.A.	
	WA/ /	MP		6561/2024
96	D-WA/38787/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6562/2024
97	D-WA/38787/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6563/2024
98	D-WA/38787/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6564/2024
99	D-WA/38754/2024	PRINCIPAL SECY, ST AND SC DEVELOPMENT	HARI KUNDEB.C.PANIGRAHI DEPT.GA, ODISHA	
	WA/ /	MP		6565/2024
100	D-WA/38754/2024	PRINCIPAL SECY, ST AND SC DEVELOPMENT	HARI KUNDEB.C.PANIGRAHI DEPT.GA, ODISHA	
	WA/ /	MP		6566/2024
101	D-WA/38754/2024	PRINCIPAL SECY, ST AND SC DEVELOPMENT	HARI KUNDEB.C.PANIGRAHI DEPT.GA, ODISHA	
	WA/ /	MP		6567/2024
102	D-WA/38788/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6568/2024
103	D-WA/38788/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6569/2024
104	D-WA/38788/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6570/2024
105	D-WA/38756/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		6571/2024
106	D-WA/38756/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		6572/2024
107	D-WA/38756/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		6573/2024
108	D-WA/37968/2024	M/S. BHARAT PETROLEUM CORPORATION	SRI INDY B.S.PA	
	WA/ /	MP		6574/2024
109	D-WA/38866/2024	SRIHARSA MOHAPATRA	SAMEER KUMAR DAS	
	WA/ /	MP		6575/2024
110	D-WA/38872/2024	SASHIKALA PANIGRAHI	BHASKAR CHANDRA PANDA	
	WA/ /	MP		6576/2024
111	D-WA/38872/2024	SASHIKALA PANIGRAHI	BHASKAR CHANDRA PANDA	
	WA/ /	MP		6577/2024
112	D-WA/38873/2024	SASHIKALA PANIGRAHI	BHASKAR CHANDRA PANDA	
	WA/ /	MP		6578/2024
113	D-WA/38873/2024	SASHIKALA PANIGRAHI	BHASKAR CHANDRA PANDA	
	WA/ /	MP		6579/2024
114	D-WP(C)/12301/2024	ASUTOSH NANDA	AGASTI KANUNGO	
	WP(C)/7002/2024	MP		11958/2024
115	D-WP(C)/30297/2023	HARIHARA BEHERA	AGASTI KANUNGO	
	WP(C)/30297/2023	MP		11959/2024
116	D-WP(C)/38750/2024	CHANDRAPRAVA DEI	PRANAB RANJAN CHHATOI	
	WP(C)/22319/2024	MP		11960/2024
117	D-WP(C)/38758/2024	CANARA BANK, GOMARDIH BRANCH, SUNDERGARH	SUBRAGAMISRA	
	WP(C)/ /	MP		11961/2024
118	D-WP(C)/37793/2023	PRIYABRATA DASH	PRATIK DASH	
	WP(C)/37793/2023	MP		11962/2024
119	D-WP(C)/38767/2024	SASADHARA MISHRA @ PAGAL MISHRA	RAKESH RANJAN DASH	
	WP(C)/ /	MP		11963/2024
120	D-WP(C)/38765/2024	A.JANARDAN REDDY	RAKESH RANJAN DASH	
	WP(C)/ /	MP		11964/2024

121	D-WP(C)/38747/2024 WP(C)/ /	SURESH CHANDRA PADHI MP	BISWABIHARI MOHANTY	11965/2024
122	D-WP(C)/38769/2024 WP(C)/ /	RUMA BEHERA MP	BANSHIDHAR SATAPATHY	11966/2024
123	D-WP(C)/36248/2024 WP(C)/20779/2024	MANORANJAN SAHOO MP	RITA SINGH	11967/2024
124	D-WP(C)/38748/2024 WP(C)/ /	M/S. SHREE SHYAMJEE CONSTRUCTIONS MP	PRABODHA CHANDRA NAYAK	11968/2024
125	D-WP(C)/9122/2022 WP(C)/9122/2022	SIDHARTHA SANKAR ROUT MP	LUCKY MOHANTY	11969/2024
126	D-WP(C)/9122/2022 WP(C)/9122/2022	SIDHARTHA SANKAR ROUT MP	LUCKY MOHANTY	11970/2024
127	D-WP(C)/38774/2024 WP(C)/ /	LAXMIDHAR PANDA MP	NARAYAN PRASAD PARIJA	11971/2024
128	D-WP(C)/26163/2024 WP(C)/15011/2024	PRABODHA KUMAR SAHOO MP	BISWABIHARI MOHANTY	11972/2024
129	D-WP(C)/2412/2013 WP(C)/2412/2013	BIJAYA LAXMI MOHANTY MP	M/S.SAUMENDRA KU.MOHAPATR	11973/2024
130	D-WP(C)/24864/2023 WP(C)/24864/2023	ULLASA MANI MALLICK MP		11974/2024
131	D-WP(C)/17510/2015 WP(C)/17510/2015	DHRUBA CH.SAHOO MP	M/S.SIDDHARTHA RAY	11975/2024
132	D-WP(C)/38791/2024 WP(C)/ /	HRUDAYANANDA PRADHAN MP	SAILABALA JENA	11976/2024
133	D-WP(C)/38790/2024 WP(C)/ /	KAMAL GUPTA @ KAMAL KUMAR GUPTA MP	SAILABALA JENA	11977/2024
134	D-WP(C)/38792/2024 WP(C)/ /	NARAD @ NARADA SAHU MP	SAILABALA JENA	11978/2024
135	D-WP(C)/38797/2024 WP(C)/ /	KUNDAN GUPTA MP	SAILABALA JENA	11979/2024
136	D-WP(C)/35725/2024 WP(C)/20653/2024	RAJAKISHORE MISHRA MP		11980/2024
137	D-WP(C)/34368/2024 WP(C)/19904/2024	M/S ARNAPURNA FREIGHT CARRIERS MP		11981/2024
138	D-WP(C)/38803/2024 WP(C)/22427/2024	PRAVAT KUMAR PADHI MP	SUSHANTA KUMAR MISHRA	11982/2024
139	D-WP(C)/7918/2018 WP(C)/7918/2018	BINODINI SENAPATI MP		11983/2024
140	D-WP(C)/38817/2024 WP(C)/ /	SANTOSH KUMAR MOHANTY MP	SAILABALA JENA	11984/2024
141	D-WP(C)/33727/2024 WP(C)/19112/2024	SOUBHAGYA RANJAN MOHANTY MP		11985/2024
142	D-WP(C)/20817/2024 WP(C)/11990/2024	PREMLAL MEHER MP		11986/2024
143	D-WP(C)/11329/2022 WP(C)/11329/2022	JANMEJAYA NAYAK MP	AVIJIT PATNAIK	11987/2024
144	D-WP(C)/15377/2024 WP(C)/8676/2024	NIRMAL CHANDRA DAS MP	VIVEKANANDA JENA	11988/2024
145	D-WP(C)/38848/2024 WP(C)/ /	BIDYUTLATA BISWAL MP	SUBHADUTTA ROUSTRAY	11989/2024
146	D-WP(C)/38850/2024 WP(C)/ /	TEJRAJ PANDA MP	LAXMIKANTA MOHANTY	11990/2024
147	D-WP(C)/38863/2024 WP(C)/ /	AKSHYA KUMAR ROUT MP	SOUMYAKANTA MOHAPATRA	11991/2024
148	D-WP(C)/38864/2024 WP(C)/ /	SUSHIL KUMAR PANIGRAHI MP	AMIT KUMAR NATH	11992/2024